

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/52/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. K. Bora,
District & Sessions Judge,
Darrang, Mangaldai

Dated Guwahati the 5th January, 2020

Sub:- **Station leave Permission.**

Ref:- Your letter No. DJ(D) 5537, dtd. 22.12.2020
Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to leave the headquarter, with your official vehicle, at your own cost, w.e.f.the evening of 23.12.2020 till the morning of 02.01.2021, as prayed for.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/11/53-54/A dated 5.1.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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